NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM**
HON'BLE MEMBER (TECHNICAL)

TMT. T KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP/21/KOB/2020
SECTION	241-242 C/ACT
NAME OF PARTIES	P J MATHEWS & 7 OTHERS V/S JATAYUPARA TOURISM PVT LTD & 22 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	" ARTIS LAW HOUSE"
RESPONDENTS ADVOCATE/ PROFESSIONAL	SANKAR P PANICKER, SABEELA CB, V AJAKUMAR, SIDHARTH A MENON, THEJAN RAJAN, SAJI VARGHESE, MARIAM MATHAI, VINOD V LUKA, ARUN CHANDI (GP), PONNAN ALEX GR, PRABHU VIJAYAKUMAR, ARAVIND JS, MOHAN PULICKKAL & NARAYANAN P POTTY.

Office Notes

14 Sept 2023

ORDER

CP/21/KOB/2020

Learned counsel, Mr. Bijoy P Pulipra appears for the petitioners. Respondent No. 1 is represented by learned counsel, Mr. Sankar P Panicker. Respondents 2 to 7, 9 and 10 are represented by learned counsel, Mr. V Ajakumar along with learned counsel, Mr. Sidharth A Menon. Learned counsel, Mr. Saji Varghese appears on behalf of R8 & R16. Respondents 11, 18, 19, 20 & 22 are represented by learned counsel, Mr. Vinod V. Luka. Learned Government Pleader, Mr. Arun Chandy appears on behalf of R12 & R13. Respondents 17, 21 & 23 are represented by learned counsel, Mr. Mohan Pulickkal. Learned Chartered Accountant appointed by this Tribunal, Mr. Shawn Jeff Christopher is present in person.

Learned counsel for petitioner resumed his arguments and part of the arguments heard from the counsel appearing for the petitioners, the matter adjourned for

tomorrow to resume further hearing in the main Company Petition and to conclude his submissions.

List this matter along with connected matters for further consideration on **15/09/2023.**

IA(C/ACT)/97/KOB/2023in CP/21/KOB/2020

In view of the order passed today in CP/21/KOB/2020, the IA bearing No. IA(C/ACT)/97/KOB/2023 is posted for further consideration on **15/09/2023.**

MA(C/ACT)/07/KOB/2023 in CP/21/KOB/2020

In view of the order passed today in CP/21/KOB/2020, the MA bearing No. MA(C/ACT)/07/KOB/2023 is posted for further consideration on **15/09/2023.**

IA(C/ACT)/84/KOB/2023 IN IA(C/ACT)/75/KOB/2023 in CP/21/KOB/2020

In view of the order passed today in CP/21/KOB/2020, the IA bearing No. IA(C/ACT)/84/KOB/2023 IN IA(C/ACT)/75/KOB/2023 is posted for further consideration on **15/09/2023.**

IA(C/ACT)/75/KOB/2023 in CP/21/KOB/2020

In view of the order passed today in CP/21/KOB/2020, the IA bearing No. IA(C/ACT)/75/KOB/2023 is posted for further consideration on **15/09/2023.**

IA(C/ACT)/42/KOB/2023 in CP/21/KOB/2020

In view of the order passed today in CP/21/KOB/2020, the IA bearing No. IA(C/ACT)/42/KOB/2023 is posted for further consideration on **15/09/2023.**

MA(C/ACT)/04/KOB/2023 IN IA(C/ACT)/24/KOB/2023 IN IA(C/ACT)/03/KOB/2023 in CP/21/KOB/2020

In view of the order passed today in CP/21/KOB/2020, the IA bearing No. MA(C/ACT)/04/KOB/2023 IN IA(C/ACT)/24/KOB/2023 IN IA(C/ACT)/03/KOB/2023 is posted for further consideration on **15/09/2023.**

SD /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

SD /-

JUSTICE T KRISHNA VALLI
MEMBER (JUDICIAL)